

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : SR/1044/2020
IN
PETITION NUMBER : CP/522/IB/2018
NAME OF THE PETITIONER : M/s. Employees State Insurance corporation
NAME OF THE RESPONDENTS : Rameela Rangasamy (RP/Company Liquidator)
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. S.P. Srinivasan for the Applicant and Ld. Counsel Mr. Ganesh
V. Aranala for the Respondent are present.

List this matter on **16.04.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs